

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra** -

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/ 2008	TP 10/16	Hearing	621A	VRAR Ramakrishnan Vs The Rathna Textiles Mills Pvt Ltd and 5 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S.R. RAGHUNATHAN ROHAN KASASEKARAN SANJAY KRISHNAN	Counsel for Petitioner	Ratn

Heard counsel for petitioner in part. For continuation, list it on 12.04.2017.
None appeared for respondents. Petitioner counsel is directed to intimate listing of
this matter on 12.04.2017 to the Respondent and to his counsel.

MEMBER (J)

MEMBER (T)